

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA UNSTARRED QUESTION NO. 2946
TO BE ANSWERED ON FRIDAY, THE 28th DECEMBER, 2018
7 Pausha, 1940, (SAKA)

GST Share to Kerala

2946. SHRI ANTO ANTONY:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has any record regarding the amount collected under Goods and Services Tax (GST) from Kerala since its inception and if so, the details thereof; and
- (b) whether the Government has any record regarding the amount granted to Kerala as its share of GST and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN MINISTRY OF FINANCE
(SHRI SHIV PRATAP SHUKLA)**

(a) & (b): The amount collected under Goods and Services Tax (GST) from Kerala since its inception till November' 2018 is as under:

CGST – Rs. 6726 Crores
SGST – Rs. 10717 Crores
IGST – Rs. 3599 Crores
Cess – Rs. 105 Crores

Till November' 2018, Rs. 15533 Crores have been settled from IGST to Kerala which includes ad hoc settlement of Rs. 2671 crores.
